Export under the Commodity Boards

- 162. SHRI K.N. BALAGOPAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
 - (a) how many Commodity Boards are functioning under the Ministry; and
- (b) what is the total export in the last five years by each sector which comes under these Boards?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There are five Commodity Boards namely Tea Board, Coffee Board, Rubber Board, Spices Board and Tobacco Board functioning under the Department of Commerce, Ministry of Commerce & Industry.

(b) The details of export during last five years of these commodities are given below:

(Quantity in Tonnes & value in Rupees crore)

Year Te		Tea	ea C		Ru	Rubber		Spices		Tobacco	
	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value	
2005-06	196670	1793.58	201555	1510.38	73830	458.29	350363	2627.62	166869	1413.47	
2006-07	218150	2045.72	249029	2007.90	56545	513.74	373750	3575.75	180988	1723.42	
2007-08	185320	1888.68	218996	2046.29	60353	494.31	444250	4435.50	205347	2022.78	
2008-09	190640	2381.79	197173	2242.68	46926	450.20	470520	5300.25	224867	3388.43	
2009-10	213430	3038.69	195068	2061.38	25090	250.60	502750	5560.50	259566	4402.29	
Total	1004210	11148.46	1061821	9868.63	262744	2167.14	2141633	21499.62	1037637	12950.39	

Report of the Council on Loss making PSUs

- 163. SHRI R.C. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the council constituted by the Central Government for assessing loss making Public Sector Units and suggesting the ways for revival or closure or sale out for those industrial units that are not possible to revive, has submitted its report to Government;

- (b) if so, the details thereof;
- (c) whether it has suggested for closure and out right sale of some units;
- (d) if so, the details thereof;
- (e) whether the council had suggested any measures for the workers involved in those units; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) As per information furnished by Department of Public Enterprises, no Council for assessing loss making Public Sector Units has been constituted by the Central Government. However, the Government have set up Board for Reconstruction of Public Sector Enterprises (BRPSE) vide Resolution in December 2004 as an advisory body to advise the Government, inter alia, on the revival and restructuring of sick Central Public Sector Enterprises (CPSEs).

- (c) and (d) Board for Reconstruction of Public Sector Enterprises (BRPSE) has given its recommendations for revival of 59 Central Public Sector Enterprises (CPSEs) and closure of 3 CPSEs viz. (i) Bharat Yantra Nigam Ltd., (ii) Bharat Ophthalmic Glass Ltd., and (iii) Hindustan Vegetable Oils Corporation Ltd. Out of 59 cases recommended for revival, the Board recommended revival through joint venture/disinvestment in case of (i) NEPA Ltd., Nepa Nagar, MP, (ii) Richardson & Cruddas Ltd., Mumbai (iii) Tungabhadra Steel Products Ltd., Bellary, Karnataka (iv) Hindustan Cables Ltd., Kolkata, (v) HMT Chinar Watches Ltd, Jammu (Jammu & Kashmir), (vi) Central Inland Water Transport Corporation Ltd., Kolkata and (vii) Scooters India Ltd.
- (e) and (f) The Board considers revision of pay scales of executives and workers as part of the revival proposal.

Expansion of activities of Cashew Development Board in Dang, Gujarat

- 164. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the Ministry has received any representation to expand activities of Cashew Development Board in Dang District of Gujarat State as many tribal farming communities are engaged in cashew farming;